

**Hostels for students of SCs and OBCs**

1079. SHRI RAM KUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of hostels constructed, so far, for the students belonging to Scheduled Castes and Other Backward Classes along with the number of proposals pending in this regard, State-wise;

(b) the funds allocated and released for those hostels during the last one year and the current financial year along with the time-frame for completion of pending hostel projects, State-wise;

(c) the number of students including girl students enrolled in those hostels during the last three years; and

(d) whether any additional coaching arrangement is made for the students studying in those hostels and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) State-wise details of hostels constructed for the students belonging to Scheduled Castes under the Scheme of 'Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)' is given in the Statement-I (*See* below). Similarly, the details of hostels constructed for Other Backward Classes under 'Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls' is given in the Statement-II (*See* below). No complete proposal of the States, is pending with the Ministry.

(b) State and UT-wise funds are not allocated under the schemes of 'BJRCY' and 'Centrally Scheme of Construction of Hostels for OBC Boys and Girls'. However, State-wise details of funds released under these Schemes for construction of SC and OBC hostels during the last one year and the current financial year are given in the Statement-III and IV respectively (*See* below).

The construction of hostels sanctioned under BJRCY should be completed within a period of 2 years from date of the sanction of the project. Under the 'Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls', the hostels should be completed within the period of 18 months from award of work order or two years from the release of 1st installment of central assistance, whichever is earlier.

(c) Responsibility of operationalization and maintenance of the hostels lies on the implementing agency. Therefore, occupancy status record alongwith details of students including girls students enrolled in the hostels constructed under these schemes in States/UTs are not maintained by this Ministry.

(d) There is no provision for additional coaching arrangement under the Schemes Babu Jagjivan Ram Chhatrawas Yojna and Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls.

**Statement-I**

*State/UT -wise number of hostels sanctioned/cConstructed under the Scheme, Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) from 2007-08 onward*

Sl. No.	Name of the State/UT	No. of hostels sanctioned/ constructed
1	2	3
1.	Andhra Pradesh	5
2.	Assam	6
3.	Bihar	14
4.	Chhattisgarh	45
5.	Gujarat	15
6.	Haryana	11
7.	Himachal Pradesh	2
8.	Jammu and Kashmir	3
9.	Jharkhand	17
10.	Karnataka	24
11.	Kerala	5
12.	Madhya Pradesh	60
13.	Maharashtra	44
14.	Manipur	0
15.	Odisha	165
16.	Punjab	5
17.	Rajasthan	93

1	2	3
18.	Sikkim	0
19.	Tamil Nadu.	30
20.	Tripura	2
21.	Uttar Pradesh	23
22.	Uttarakhand	2
23.	West Bengal	44
TOTAL		615

*Statement-II*

*State/UT-wise number of hostels sanctioned/constructed under the "Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls" from 2007-08 onward*

Sl. No.	Name of State/UT/ Central University	No. of hostels constructed
1	2	3
1.	Andhra Pradesh	94
2.	Assam	10
3.	Bihar	7
4.	Chhattisgarh	7
5.	Gujarat	30
6.	Haryana	5
7.	Himachal Pradesh	2
8.	Jammu and Kashmir	4
9.	Jharkhand	33
10.	Karnataka	153
11.	Kerala	5
12.	Madhya Pradesh	83
13.	Manipur	9
14.	Odisha	13

1	2	3
15.	Rajasthan	22
16.	Sikkim	6
17.	Tamil Nadu	203
18.	Telangana	65
19.	Tripura	2
20.	Uttar Pradesh	98
21.	West Bengal	10
22.	Central Universities/Institutes	22
TOTAL		883

**Statement-III**

*State-wise details of funds released for construction of SC hostels during the last one year and the current financial year under Babu Jagiivan*

*Ram Chhatrawas Yojna (BJRCY)*

(₹ in lakh)			
Sl. No.	Name of State/UT	2017-18	2018-19
1.	Assam	718.44	414.02
2.	Haryana	404.89	0.00
3.	Jammu and Kashmir	160.41	0.00
4.	Kerala	300.00	0.00
5.	Madhya Pradesh	3787.66	190.00
6.	Maharashtra	170.55	0.00
7.	Manipur	628.37	0.00
8.	Odisha	283.73	0.00
9.	Punjab	300.72	0.00
10.	Rajasthan	126.46	0.00
11.	Tamil Nadu	410.66	0.00
12.	Tripura	157.5	0.00
13.	West Bengal	41.25	0.00
TOTAL		7490.64	604.02

**Statement-IV**

*State-wise details of funds released for construction of OBC hostels during the last one year and the current financial year under 'Centrally Sponsored Scheme of Construction of Hostels for OBC Boys and Girls'*

(₹ in lakh)			
Sl. No.	Name of State/UT	2017-18	2018-19
1.	Jammu and Kashmir	536.64	0.00
2.	Madhya Pradesh	1434.22	220.77
3.	Tamil Nadu	205.39	0.00
4.	Uttar Pradesh	273.75	0.00
5.	Manipur	141.7	0.00
6.	Sikkim	608.00	0.00
7.	Central Universities	1050.00	246.39
TOTAL		4249.75	467.16

**Revamping of PoA Act**

1080. SHRI DHARMAPURI SRINIVAS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government is proposing to revamp the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act (PoA Act);

(b) if so, the details thereof and the reasons therefor;

(c) whether it is also a fact that the revamping of the Act would be done by bringing an ordinance, in case the Supreme Court decides otherwise;

(d) if so, the reasons therefor; and

(e) whether Government has consulted the State Governments in this matter and if so, the details of response of State Governments on revamping of the Act?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): (a) and (b) The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act 1989 has already been amended vide its Amendment Act, 2015 enforced on 26.01.2016, with an objective to deliver greater justice to members of Scheduled Castes and Scheduled Tribes. The